

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Renaissance Urban Infra Private Limited Date of Commencement of Liquidation: 02-08-2024; List of Stakeholders as on Date: 06-11-2024; Name of IP: ANIL KASHI DROLIA; Process Number: 1; Last 5 digit of registration number: 13482

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		427009		427009				NA
3	Secured financial creditors	3	14549321591	3	14363551346		185770245		Annexure 3
4	Unsecured financial creditors	3	644148052	3	626430235		17717817		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	2	14400000	2	14400000		0		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	59363732	17	50538016		8825716		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		25	15267660384	25	15055346606		212313778		